

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-24/2003/3856/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Abu Saleh Badrudduza Laskar,
District & Sessions Judge,
Charaideo.

Dated Guwahati the ^{7h} 10 May, 2023.

Sub: **Casual leave with station leave permission.**

Ref:- Your letter No. DJCHA/618/2023, dtd. 3rd May, 2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 15.05.2023 along with station leave permission, from the evening of 13.05.2023 till the morning of 16.05.2023**, has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-24/2003/3857/A dated , 10-05-2023

Copy to:

✓ The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
or